

NOTICE

Please take notice that the cases notify with this notice shall be taken up by Hon'ble Mr. Justice Gautam Kumar Choudhary on 03.11.2021 in Court No. 21 at 10:30 A.M (Through V.C).

By Order,

Sd/-

Dated the 2nd November, 2021
High Court of Jharkhand, Ranchi

(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 3rd November 2021
COURT NO. 21 (THROUGH VC)
SINGLE BENCH (BENCH ID-24883)
AT 10:30 AM
HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY

Judgement

1	MA/60/2006	NATIONAL INSURANCE CO.LTD. vs PUSPA DUTTA AND ORS	G.C.JHA	N.K.SAHANI BIPLAB DAS
---	------------	--	---------	--------------------------

Orders

2	MA/97/2014	SUSHIL KUMAR SINHA AND ANR vs SMT MALTI DEVI AND ORS	ARVIND KR LALL	HARENDRA KR SINGH DHARMENDRA KR MALITYAR SWAPAN KUMAR SAMANTA PRABHASH KUMAR
---	------------	---	----------------	---

3	MOTOR VEHICLES ACT, 1988 MA/328/2014	LALTI MISHRA vs B C SARAOGI AND ORS	MD. SAJID YUNUS	RATNA PRABHA BIBHASH SINHA GANESH C. JHA AMIT SINHA
---	---	--	-----------------	--

MOTOR VEHICLES ACT, 1988